NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

58. CA 1033/2020 CA 62/2021 CA 116/2021
IN CP 911/MB/2020

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: IRIS Hospitalities Pvt Ltd Applicant
IN THE MATTER OF
Agarwal Reality Developers Pvt Ltd.
V/s
Neeharika Infrastructure Pvt Ltd

APPEARANCE :
FOR APPLICANT : Adv. Avinash R Khanolkar
FOR RESPONDENT : Absent.

Section: 241-242 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **23.11.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI